

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफ.डी.ए भवन, कोटला रोड, नई दिल्ली - ११०००२
FDA Bhawan, Kotla Road, New Delhi - 110002

दिनांक १३ जुलाई २०२२

Dated the 13th July, 2022

ORDER

Subject: Extension of Suspension of M/s Megsan Labs Private Limited, Hyderabad, Telangana -reg

In continuation to the order issued vide even number dated 31st December, 2021, the suspension period of M/s Megsan Labs Private Limited, Hyderabad, Telangana bearing FSSAI Reg No. 38/S/FSSAI/2016 is further extended for a period of nine months, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)
(Sweety Behera)
निदेशक (गुणवत्ता आश्वासन)
Director (Quality Assurance)

To

1. M/s Megsan Labs Pvt. Ltd, 3-31/33, Plot No.:33/Part, Part Sy. Nos. 123,124,125 & 142
Kompally, Hyderabad-500014, Telangana

Copy to

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website